

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-508
IB-962/ND/2020

IN THE MATTER OF:

Ada Food and Restaurants Pvt. Ltd.

....Applicant

SECTION

U/s 10 IBC

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Bilal Ali, Mr. Lokesh Pathak, Mr. Anurag Bhatt,
Mr. Ankur Gupta, Advs.

For the Respondent :

ORDER

Proxy counsel for the Petitioner is present and stated that the arguing counsel is not available today. List the matter on **12.06.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)